

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR):(a) In all four tenders were received by the Paradeep Port Trust for the construction of the General Cargo Berth.

(b) Yes.

(c) No.

Retired Officers in the Nationalised Banks

1906. **SHRI B.K. MODAK :** Will the Minister of FINANCE be pleased to state :

(a) the total number of retired officers in the nationalised Banks re-appointed after their retirement;

(b) the reasons for their re-appointment;

(c) whether Government have received any memorandum protesting against this action; and

(d) if so, the action taken on the basis of the memorandum?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) At present there are sixty one retired bank officers reappointed in the nationalised banks.

(b) to (d). Government have not received any memorandum protesting against re-appointments of officers though some nationalised banks have received such representations. The programme of large scale branch expansion undertaken since nationalisation as also the diversification of credit pattern have created serious problems of shortage of trained and experienced manpower. With the increasing activities of the banks, it is essential that adequate number of officers with specialised knowledge and expertise become available to them. The various training schemes and recruitment procedures in the banks are being further looked into but in the meanwhile, in the interest of work, it has been necessary to reappoint some retired bank officers. The Boards of Directors of the banks are competent to deal with all matters relating to staff. These Boards are vigilant and extensions or re-appointments are given only in selective cases.

Construction of Ships at Cochin Shipyard

1907. **SHRI S.M. KRISHNA:**
SHRI P. GANGADEB:
SHRI MUHAMMED SHERIFF .

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have taken any decision to start construction of ships at the Cochin Shipyard;

(b) if so, how many ships will be built annually; and

(c) what will be the expenditure involved?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) Yes, Sir. The Government of India have sanctioned the Cochin Shipyard Project with a building dock for ships of 66,000 DWT and a ship repair dock to accommodate ships upto 85,000 DWT. The work on the construction of the Shipyard is in progress. It is expected that the keel of the first ship to be built at the Shipyard may be laid early in 1974.

(b) The production target is two ships of 66,000 DWT each per annum.

(c) The estimated cost of the Cochin Shipyard Project is Rs. 45.42 crores. A plan for ship-building (as distinct from the construction of the Shipyard) and training of personnel therefor are programmed to be worked out later this year.

Demands of Higher Secondary and Primary School Teachers in Delhi

1908. **SHRI S.M. BANERJEE,**
SHRI A.N. CHAWLA :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to State :

(a) whether the demands of the teachers of Higher Secondary and Primary Schools in Delhi have been considered;

(b) if so, the decision taken by Government thereon; and

(c) whether any financial aid has been given to raise their salaries?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D.P. YADAVA) : (a) and (b). The pay scale of teachers in Delhi were revised with effect from 27.5.70. Further representations made in this regard are under consideration of Government.

(c) As the expenditure on pay and allowances of teachers in Delhi is met out of Consolidated Fund of India, the question of giving any financial aid to Delhi Administration for the purpose does not arise.

Amount granted to the Central Government Employees as a Result of Successive Pay Commission's Awards

1909. SHRI SHYAMNANDAN MISHRA : Will the Minister of FINANCE be pleased to state :

(a) the amounts granted to the Central Government employees as a result of the successive Pay Commissions' award since 1965; and

(b) the number of various categories of employees who have been benefited by the awards?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). Since 1965 only the Third Pay Commission has been appointed by the Government to review the question of pay structure and other conditions of the service of all Central Government employees. The Third Pay Commission has submitted an interim report on "Interim Relief". The Interim Relief as recommended by the Third Pay Commission at rates ranging from Rs. 15/- to Rs. 45/- per mensem according to pay ranges has been sanctioned to the Central Government employees drawing pay upto Rs. 1250/- p.m. with effect from 1st March 1970. This benefit has been granted to all regular Central Government employees and workcharged establishment entitled to dearness allowance numbering in all to about 27 lakhs.

Introduction of LIC's New "Centenary" Policy

1910. SHRI SHYAMNANDAN MISHRA : Will the Minister of FINANCE

be pleased to state :

(a) whether the Life Insurance Corporation has introduced a new policy called the "Centenary" policy; and

(b) if so, the main features of this policy?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) The L.I.C. has introduced with effect from 1.5.71 a new policy known as "Centenary Policy" to suit the needs of people with fluctuating incomes. It is primarily meant for people from rural areas though it will also be issued to people from urban areas.

(b) The distinguishing feature of this policy is that if a default occurs in the payment of premiums, not more than once in every block of three years subsequent to the first two years, the policy does not lapse but is kept in force if the policyholder continues payment of other premiums under the policy. Reduction in the Sum Assured are effected depending on the number of defaults.

Expenditure incurred on Advertisements by Public Undertakings

1911. SHRI SHYAMNANDAN MISHRA : Will the Minister of FINANCE be pleased to state :

(a) the amount spent by the Public Sector Undertakings on advertisements during the years 1968, 1969, 1970 separately; and

(b) the expenditure incurred on this account during the period from November 1970 to April, 1971.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) : (a) and (b). According to information available, the Central Government industrial and commercial undertakings spent nearly Rs. 557 lakhs on advertisements during 1968-69. As this is a matter, which comes within the sphere of day-to-day administration of the enterprises, Government do not keep any record of expenditure incurred on this account.